

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2713
TO BE ANSWERED ON 18.12.2024

NIRBHAYA FUND

2713. SHRI AKHILESH PRASAD SINGH:

Will the Minister of Women and Child Development be pleased to state:

- (a) the year-wise details regarding the proposals appraised under the NIRBHAYA Fund since its inception;
- (b) the fund allocated under the NIRBHAYA Fund since its inception, year-wise;
- (c) whether it is a fact that nearly half of the fund remains unutilised as of March, 2024; and
- (d) if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a): 'Nirbhaya Fund' was set up by the Government for implementation of initiatives aimed at enhancing the safety and security for women and girls in the country. The Fund started with just one or two projects a decade ago, has now grown to 49 projects, that have been/ are being implemented, both nationwide and regionally. The projects appraised under Nirbhaya Fund are multi-dimensional and cover almost all spheres of safety and security of women and girls including behavioural change, sensitisation, capacity building and creation of safe spaces.

The details of 49 projects along with the amount appraised by EC, amount approved by Competent Financial Authority (CFA) in the respective nodal or implementing Ministry/ Department and the funds released/ utilized out of Nirbhaya Fund by the Implementing Agencies including States/ UTs are at **Annexure**.

(b): Upto the current financial year 2024-25, an amount of Rs.7712.85 Cr. has been budgeted under the Nirbhaya Fund. The year-wise details of allocation are as under:

Sl. No.	Financial Year	Allocation (Rs. crore)
1	2013-14	1000.00
2	2014-15	1000.00
3	2015-16	-
4	2016-17	707.62
5	2017-18	550.00
6	2018-19	550.00
7	2019-20	550.00
8	2020-21	1355.23
9	2021-22	500.00
10	2022-23	500.00
11	2023-24	500.00
12	2024-25	500.00

(c) & (d): So far, approximately 74% of the total amount budgeted under Nirbhaya Fund has been released/ utilised by the Ministries/ Departments/ Implementing Agencies (IAs) administering such projects/ schemes. The projects/ schemes under Nirbhaya Fund are demand driven. The projects/ schemes initially appraised by Empowered Committee (EC) under Framework for Nirbhaya Fund have a staggered implementation schedule. Some of the appraised projects are directly implemented by Central Ministries/ Departments. However, majority of the projects are implemented through State Governments/ Union Territory (UT) Administrations, in which Central Government releases funds to States/ UTs as per prescribed fund sharing pattern of respective States/ UTs, implementation on the ground is done by the States/ UTs as per the approved implementation period. Further, there are schemes, which require recurring expenditure for providing services, in respect of which, further funds are released upon receipt of Utilisation Certificates (UCs) and Statement of Expenditure (SoE) from the Implementing Agency (IA)/ Authority as per provisions of General Financial Rules (GFR). Hence, it is possible that more funds have been actually utilised, but Utilisation Certificates (UCs) and Statement of Expenditure (SoE), as required, as per provisions of GFR have not been received from States/ UTs/ IAs. The States/ IAs are regularly requested to submit UCs and SoEs on time. Various other factors such as time taken in getting required approvals from competent authorities, procedure to be followed for award of contract, also affect implementation of schemes/ projects.

An Empowered Committee (EC) of Officers constituted under the Framework for Nirbhaya Fund initially appraises and recommends the proposals for funding under Nirbhaya Fund. It also broadly reviews the status of implementation and status of expenditure of approved projects from time to time, in coordination with the Ministries/ Departments/Implementing Agencies concerned. Further, the Project/ Scheme Implementing Ministries/ Departments/ Agencies also review the progress of implementation at their level.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UN-STARRED QUESTION NO. 2713 FOR ANSWER ON 18.12.2024 ASKED BY SHRI AKHILESH PRASAD SINGH REGARDING ‘NIRBHAYA Fund’.

Details of 49 projects along with amount appraised by EC, amount finally approved by Competent Financial Authority (CFA) in different Departments & Ministries and the funds released/ utilized by different Implementing Agencies out of Nirbhaya Fund including implementing States/ UTs.

(₹ in Crores)

Ministries/ Departments	Sl.No	Project Name	Fund appraised by EC	Amount approved by CFA	Fund Released/ Utilized by IAs out of Nirbhaya Fund
Ministry of Home Affairs	1	Emergency Response Support System (ERSS)	321.69	385.69	364.05
	2	Central Victim Compensation Fund (CVCF)	200.00	200.00	200.00
	3	Cyber Crime Prevention against Women & Children (CCPWC)	195.83	223.19	180.49
		Sub-project under CCPWC	28.93		
	4	Facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.07	5.07	5.01
	5	New building with Women Centric Facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	23.53	23.53	21.35
	6	Delhi Police Safety of Women’s Scheme	10.20	10.20	9.96
	7	Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	2840.05	2840.05	1577.76

	8	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	99.76	99.76	42.84
	9	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 30 States/ UTs	252.793	245.29	186.96
	10	Training of Investigation Officers (IOs)/ Prosecution Officers (POs) in Forensic Evidence collection and Procurement of forensic kits for sexual assault cases	19.28	80.54	50.23
	11	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs	113.76	113.76	113.76
	12	Setting up/ Strengthening Women Help Desks in Police Stations in all States & UTs	164.69	164.69	159.68
Ministry of Railways	13	Integrated Emergency Response Management System (IERMS)	500.00	500.00	313.75
	14	Provision of Video Surveillance System at Konkan Railway Station	26.49	17.64	17.64
	15	Procurement of 2109 Tabs for Security of Women	6.35	6.35	5.13
	16	Proposal for Artificial Intelligence (AI) based Facial Recognition System (FRS) integrated with video surveillance systems across 7 stations as a pilot project	33.60		

Ministry of Electronics and Information Technology	17	Development & Field Testing of Panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.49	3.49	3.49
Department of Justice	18	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act. The scheme has been extended up to FY 2025-26.	2668.00	1952.23	1008.14
Ministry of Tourism	19	Safe Tourism Destination for women in MP	27.98	27.98	11.51
Ministry of Road Transport & Highways	20	Abhayam Project for safety of women and girl child, Govt. of Andhra Pradesh	138.49	138.49	58.64
	21	Women's safety in public transport, UPSRTC, Govt. of U.P.	83.40	82.56	80.92
	22	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	56.07	56.06	33.64
	23	State-wise Vehicle Tracking Platform (VTP)	465.02	463.90	220.10
	24	Installation of Vehicles Tracking Devices with SoS button in Buses of Telangana State Road Transport Corporation (TSRTC) with monitoring from Central Command Control Centre	19.21	19.21	11.53
Ministry of Women and	25	One Stop Centre (OSC)	867.74	867.74	925.66

Child Development	26	Universalisation of Women Helpline (WHL)	155.94	155.94	95.88
	27	Mahila Police Volunteers (MPV)	27.76	27.76	16.32
	28	Chirali Proposal, Women Empowerment Directorate	10.20	10.20	4.71
	29	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.74	1.74	1.04
	30	Safety and Security of Women, Govt. of Uttarakhand	0.72	0.72	0.31
	31	Nirbhaya Shelter Home, Govt. of Nagaland	2.84	2.84	2.55
	32	NICSI for Developing Nirbhaya Dashboard	0.24	0.24	0.24
	33	Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors in Uttar Pradesh	8.25	8.25	8.25
	34	Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant	74.10		
	35	Installation of Storage boxes in the 16 Women markets in Manipur	3.55	3.55	1.60
	36	Installation of CCTV cameras in 16 women markets in Manipur	1.95	1.95	0.88
	37	Mission Shakti-2.0 for setting up of Mahila Swavalamban Kendra (MSK) at DIC centres for Entrepreneurship development, Vocational- Digital Training Safety and	46.875	46.875	14.06

		Empowerment of Women and Girls in Uttar Pradesh			
	38	Construction of hostel/dormitory for working women of industrial area/institutions	7.64	7.64	
	39	7 Projects for construction of WWH in Pauri Garhwal, Champavat, Haridwar, Pithoragarh, Rudraprayag, Tehri Garhwal and Uttarkashi districts of Uttarakhand	25.54	25.54	11.49
	40	Construction of Working Women Hostel (WWH) in 7 districts of Mon, Kohima, Phek, Peren, Wokha, Zubheboto and Chumukedima in the State of Nagaland	28.00		
	41	Construction of Working Women Hostel (WWH) in district SAS Nagar,Punjab	12.57		
	42	Construction of WWH at Hosur, St Thomas and Tiruvannamalai in Tamil Nadu	35.87		
Ministry of Housing & Urban Affairs	44	Implementation of women safety initiatives in Regional Rapid Transit System (RRTS)- National Capital Region Transport Corporation (NCRTC)	53.85		
Ministry of Education	45	Construction of accommodation and installation of safety devices in the form of CCTV cameras for female students and Working Women within the campus of Delhi University.	272.00		

Ministry of External Affairs	46	Proposal for opening One Stop Centres (OSCs) in 10 Indian Missions abroad	40.79		
Ministry of Panchayati Raj	47	Installation of CCTV cameras at village panchayat level using the Nirbhaya Fund	484.78		
	48	Sensitization of men towards women related issues including safety and security of women	408.83		
	49	Freedom from Violence: Capacity Building of Elected Women Representatives on Legal Provisions on safety and security of women	343.43		
		Grand Total	11218.8880	8820.6650	5759.5745
